

COMMITTEE ON ABSENCE OF MEMBERS

[English]

Sixth Report

SHRI R. JEEVARATHINAM (Arakonam) : Sir, I beg to present the Sixth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

12.04 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : With Your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st December, 1986, will consist of :

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the following Bills, as passed by Rajya Sabha :
 - (a) The Child Labour (Prohibition and Regulation) Bill, 1986.
 - (b) The Indecent Representation of Women (Prohibition) Bill, 1986.
 - (c) The Infant Milk Food and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986.
 - (d) The Repealing and Amending Bill, 1986.
 - (e) The Mental Health Bill, 1986.
- (3) Discussion on :

(a) Economic situation in the country.

(b) Environmental movement.

SHRI HARISH RAWAT (Almora) : I request that the following may be included in the next week's agenda :—

The functioning of the Banks against the well defined norms has become a common feature and almost all banks are stinking in deep morass and Central Bank is one of them wherethere is no rule of law. Despite thousands of complaints there is no improvement in the situation. An attitude of neglect persists in the matter of implementation of socio-economic programme.

In the context of this situation there should be a detailed discussion in the House regarding functioning of the Banking Industry.

One lakh fifty thousand civilian employees of G.R.E.F. under Border Roads Organisation are working in the difficult terrains since 1960. They are being subjected to Army rules for the purpose of discipline and punishment. But they are denied the minimum facilities given to our armed forces This is done despite the Supreme Court's direction.

This is also a very important subject which needs detailed discussion in the House.

[Translation]

MR. SPEAKER : Shri Pratap Bhanu Sharma.

SHRI PRATAP BHANU SHARMA (Vuidisha) : Mr. Speaker, Sir, I do not have paper with me.

MR. SPEAKER : You wait for one minute.

[English]

The matter is *sub judice*.

[Translation]

SHRI PRATAP BHANU SHARMA :